

**Infrastructure for Central Agricultural
University in Manipur**

3325. SHRI W. ANGOU SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the required infrastructure for formation of a Central, Agricultural University to be located in Manipur has not been given; and

(b) if so, the reasons therefor and full details of the, present position?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) and (b) Yes, Sir. Initially the State Govt, asked for Rs. 2.47 crore as compensation for the old buildings of the Gram Sevak Training Centre Complex, Imphal, numbering 17. But later, the State Govt, agreed to constitute a three member Committee to assess the current value of the 17 buildings. The three members Committee consisting of a representative of the State Govt. (Convenor), a representative of ICAR and Head, Deptt. of Agril. Engineering, Central Agricultural University. The Committee met in June, 1996 and recommended payment of a sum of Rs. 19.90 lakhs to the State Govt, for the old buildings. The State Govt, is yet to accept the recommendations of the Committee and issue notification for transfer of the land. In absence of notification for transfer of land by the State Govt., the required infrastructure of the Central Agricultural University, Manipur has not been build. Right now the Central Agricultural University has been given the old buildings of the Manipur Agricultural College without the land on which they are located.

**Berthing of Trains at. Delhi, New Delhi and
Hazrat Nizamuddin Railway Stations**

3326. SHRI JALALUDIN ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are any procedures/ criteria for proper berthing of the trains, on different platforms at Delhi, New Delhi and Hazrat Nizamuddin Railway Stations;

(b) whether at the time of preparing the berthing sheet, the passenger trains are equally distributed on each platform on these stations; and

(c) if so, what are the detailed record (platform-wise) thereof during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

रांची में रेल मंडल कार्यालय

3327. श्री ज्ञान रंजन: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि रांची में रेल मंडल कार्यालय न होने के कारण काफी कठिनाईयों का सामना करना पड़ रहा है;

(ख) क्या यह भी सच है कि रेल राज्य मंत्री द्वारा इक्त कार्यालय का उद्घाटन करने हेतु 2 फरवरी, 1996 की तिथि भी निर्धारित कर दी गयी थी किन्तु कुछ कारणों से उसका उद्घाटन नहीं हो सका था; और

(ग) यदि उपरोक्त भाग (क) और (ख) का उत्तर सकारात्मक है तो क्या सरकार रांची में रेल मंडल कार्यालय खोलने का विचार रखती है, यदि हाँ, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) के (ग) सरकार ने विभिन्न कारणों को ध्यान में रखते हुए रांची में एक मंडल रेल कार्यालय स्थापित करने का विनिश्चय किया है।

कार्यालय के उद्घाटन की तारीख के संबंध में अभी अंतिम निर्णय नहीं लिया गया है।